

Securities Appellate Tribunal
 THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
 CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :06/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION0605-AT11A.M.

726-ADMISSION-COURT CODE-SUSPENSION-AT 1105 A.M.

1	SEBI Appeal	113/2022	INDIANIVESH SHARES AND SECURITIES PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000207/2022		
Sub Matter(Disposed) :		Misc. Application/0000208/2022		
Sub Matter :		Misc. Application/0000320/2022		
	Misc. Application	320/2022	NSEIL-DELAY Vs. IndiaNivesh Shares and Securities Pvt. Ltd.	Cyril Amarchand Mangaldas Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000113/2022)				

792-ADMISSION-CODE-BULKDEALS-AT 11.07A.M

2	Misc. Application	318/2022	Minal Bharat Patel -Stay Application Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000200/2022)				
	SEBI Appeal	200/2022	MINAL B. PATEL AND ORS. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter :		Misc. Application/0000321/2022		
Sub Matter :		Misc. Application/0000317/2022		
Sub Matter :		Misc. Application/0000318/2022		
6	Misc. Application	317/2022	Minal Bharat Patel -Urgency Application Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000200/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	321/2022	Minal Bharat Patel And Ors Exemption Vs. SEBI	M And M Legal Ventures
(Main Matter Number :SEBI Appeal/0000200/2022)				
<u>218-PARTHEARD-CODE-DISGORGERESTRAINPIT-11.09AM</u>				
3	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
Sub Matter :		Misc. Application/0000535/2020		
Sub Matter :		Misc. Application/0000536/2020		
	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000499/2020)				
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
Sub Matter :		Misc. Application/0000542/2020		
	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co

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	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundareshan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000503/2020)				
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0000572/2020		
<u>104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT11.20 AM</u>				
4	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2019		
	IRDA-MISCAPPLICATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISCAPPLICATION/0000001/2020		
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				
	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangald as
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000005/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000006/2020)				
	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
Sub Matter :		IRDA-MISAPPLICATION/0000003/2020		
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
Sub Matter :		IRDA-MISAPPLICATION/0000005/2020		

210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT11.22AM

5	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) :		Misc. Application/0000737/2021		
Sub Matter(Disposed) :		Misc. Application/0000047/2021		
Sub Matter(Disposed) :		Misc. Application/0001171/2021		
	SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
Sub Matter(Disposed) :		Misc. Application/0000048/2021		

212-DISPOSAL-COURTCODE-OPENOFFERSAST- 11.24 AM

6	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000335/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	335/2022	Diageo PLC- CHANGE OF ADDRESS Vs. SEBI AND ORS.	Bharucha and Partners K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000353/2019)				
<u>251-ADMDISPOSAL-COURTCODE-GDRHIRAN-AT11.26 AM</u>				
7	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI	Mr. Piyush Chhajer, Chartered Accountant Mr. Shyam Mehta, Senior Advocate
	Misc. Application	166/2021	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000234/2020)				
	SEBI Appeal	234/2020 (/0000)	Arun Panchariya Vs. Securities And Exchange Board of India	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
Sub Matter : Misc. Application/0000166/2021				
Sub Matter : Misc. Application/0000227/2020				
Sub Matter : Misc. Application/0000615/2021				
	SEBI Appeal	329/2020	Kantilal Hiran Vs. SEBI	Mr. Nirman Sharma, Advocate Mr. Shyam Mehta, Senior Advocate
	Misc. Application	227/2020	ARUN PANCHARIYA Vs. SEBI	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000234/2020)				
	Misc. Application	615/2021	ARUN PANCHARIYA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000234/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>19-ADM-DISPOSAL-INVOKEPLEDGE-AT-11.28AM</u>				
8	Misc. Application	135/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.
	SEBI Appeal	93/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO. ELP- R-1,SHAH RAMAIYA-R-3

Sub Matter(Disposed) : SEBI Appeal/0000135/2021

437-ADM-DISPOSAL-COURTCODE-MISSELLING-11.30AM

9	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors

451-DISPOSAL-COURTCODE-EXAMINATION-AT-11.32 AM

10	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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Sub Matter : Misc. Application/0000276/2022

	Misc. Application	276/2022	MR. PRATEEK KUMAR Vs. SEBI	Mindspright Legal K. Ashar Co
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(Main Matter Number :SEBI Appeal/0000517/2021)

13-ADMDISPOSAL-SYNCHRONISEDTRADES-AT11.34AMM

11	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
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Sub Matter(Disposed) : Misc. Application/0001277/2021

Sub Matter(Disposed) : Misc. Application/0001278/2021

669-DISPOSAL- CODE-UNAUTHORIZEDTRANSFER-AT11.36 AM

12	Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT	
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Vs.
SEBI

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1	SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Shikha Sinha Advocate
	Sub Matter :	Misc. Application/0001438/2021		
	Sub Matter :	Misc. Application/0001439/2021		